

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

(IB)-271(ND)/2018

In the matter of:

M/s. Synergy Property Development Services Pvt. Ltd. **.Applicant**

Under Section: 9 of IBC, 2016.

Order delivered on 20.08.2018

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

For the Applicant :
For the Respondent :

ORDER

Due to paucity of time, matter is adjourned to 31.08.2018.

Sd/-

Mukesh

**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**